

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

STARRED QUESTION NO:100
ANSWERED ON:08.12.2003
DEVELOPMENT OF TOURISM
THAAWAR CHAND GEHLOT

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) the details of the schemes being implemented by the Government for the development of tourism and protection of cultural heritage in the country;
- (b) the funds allocated to the States under these schemes from 1998 to June 2003, Scheme-wise and State-wise;
- (c) the details of the proposals pending with the Government under the said schemes, State-wise, stating the amount involved in each of the projects; and
- (d) the details of the income earned by the States from tourism during 1998 to June, 2003, State-wise and Year-wise?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 100 FOR 8.12.2003 REGARDING DEVELOPMENT OF TOURISM.

(a): The Department of Tourism is presently implementing the following schemes for development of tourism infrastructure in the country including places of cultural heritage.

(i) Product/Infrastructure and Destination Development.

(ii) Integrated Development of Tourism Circuits.

The Archaeological Survey of India looks after the work of conservation and maintenance of monuments under central protection.

(b): State-wise and amount sanctioned under the scheme for development of tourism infrastructure from April, 1998 onwards are given in the annexure.

(c): Identification and sanction of tourism projects is an on-going process and is done based on field visits and in consultation with the State Governments.

(d): This information is not compiled by the Department of Tourism.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF STATEMENT OF THE LOK SABHA STARRED QUESTION NO. 10 FOR 8.12.2003 REGARDING DEVELOPMENT OF TOURISM.

State-wise list of Tourism Projects sanctioned from 1998-99 to 2003-04 (as on 29.11.2003)

(Rs. in lakhs)

| Sl.No. | States/UTs | No.of projects | Amount sanctioned |
|--------|------------|----------------|-------------------|
|--------|------------|----------------|-------------------|

| | | | |
|----|-------------------|----|---------|
| 1 | Andhra Pradesh | 45 | 2021.15 |
| 2 | Assam | 61 | 2474.74 |
| 3 | Arunachal Pradesh | 44 | 1012.44 |
| 4 | Bihar | 41 | 1183.61 |
| 5 | Chattisgarh | 18 | 520.28 |
| 6 | Goa | 45 | 792.33 |
| 7 | Gujarat | 61 | 1758.03 |
| 8 | Haryana | 47 | 1725.97 |
| 9 | Himachal Pradesh | 90 | 2406.54 |
| 10 | J & K | 42 | 1909.09 |
| 11 | Jharkhand | 9 | 679.49 |
| 12 | Karnataka | 86 | 3238.73 |
| 13 | Kerala | 68 | 3763.52 |
| 14 | Madhya Pradesh | 82 | 2385.94 |
| 15 | Maharashtra | 80 | 4231.32 |
| 16 | Manipur | 38 | 1239.94 |
| 17 | Meghalaya | 25 | 466.51 |
| 18 | Mizoram | 50 | 1232.02 |
| 19 | Nagaland | 46 | 1526.61 |
| 20 | Orissa | 39 | 1131.07 |
| 21 | Punjab | 27 | 660.29 |
| 22 | Rajasthan | 80 | 3603.97 |
| 23 | Sikkim | 83 | 1675.97 |
| 24 | Tamil Nadu | 78 | 2897.20 |
| 25 | Tripura | 41 | 1215.94 |
| 26 | Uttaranchal | 14 | 686.00 |
| 27 | Uttar Pradesh | 97 | 2814.50 |
| 28 | West Bengal | 70 | 1839.90 |
| 29 | A & N Islands | 6 | 196.65 |
| 30 | Chandigarh | 18 | 163.61 |
| 31 | D & N Haveli | 7 | 69.77 |
| 32 | Delhi | 45 | 1552.16 |
| 33 | Daman & Diu | 5 | 319.57 |
| 34 | Lakshadweep | 2 | 46.00 |
| 35 | Pondicherry | 21 | 536.72 |

Total 1611 53978.58